- (b) Yes.
- (c) Where the subletting is proved against the allottee, the allotment i_s cancelled and is further declared ineligible for further allotment up to the period of three years and concerned Department is informed about this fact for initiating disciplinary proceedings in terms of O.M. No. 11013/14/85-Estt. (A) dated the 6th March, 1986 issued by the Deptt. of Personnel & Training.
- (d) 913 Government quarters/garages have been cancelled during the period from 1st January, 85 to 31st March, 86, and the concerned Department have also been informed in this regard for taking necessary action.

Allotment of flat_s under Retired Persons Scheme, 1982 bj- Delhi Development Authority

- 447. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) what is the number of persons registered under the Retired Persons Scheme 1982, who are yet to be allotted flats by D.D.A.;
- (b) when the draw for allotment of flats for various categories was held last time; and
- (c) the time by when the next draw is likely to be held and by when all the remaining persons are to be allotted flats?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI DALBIR SINGH): (a) Nil. All such registrants have been allotted flats.

- (b) Last draw was held on 23-3-86.
- (c) Does not arise in view of reply to part fa) above.

Central Assistance for relief in Gujarat

- 448. SHRI CHIMANBHAI MEHTA: Wil] the Minister of AGRICULTURE be pleased to state:
- (a) whether the Government of Gujarat has sent supplementary memorandum

- to the Central Governm<int for further assistance to relief works taken under the heads of planning to meet the scarcity situation)'n Gujarat;
- (b) what action the Central Government have taken thereon:
- (c) what are the details of assistance in terms of grants or loans, till date allotted and disbursed to the Gujarat Government for the purpose of relief work; and
- (d) what is the demand placed by the Gujarat Government for wheat and sap-ply of grass and fodder for the cattle and what is the actual supply in regard thereto?

THE MINTSTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA); (a) Yes, Sir.

- (b) The memorandum is under consideration.
- (c) A ceiling of expenditure of Rs. 117.48 crores has been approved for 1985-86 and 1986-87 till date. Against this ceiling an amount of Rs. 16.81 crore? has been released for 1985-86 and Rs. 44.37 crores has been released dering 1986-87 upto 14-4-1986.
- (d) No request has been received from the State for supply of wheat, grass and fodder under drought relief programme.

Television news service

- 449. SHRI S. W. DH*BE: Will the Minister of INFORMATIONJ AND BROADCASTING be pleased to state:
- (a) whether it is a fact that Ministry has deputed its officers to the Press Trust of India, English news agency, for setting up television news service; and
 - (b) if so, what are the details thereof?

THE MINTSTER OF STATE OF THR MINISTRY OF INFORMATION AND